

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
HASH EDUCATION PRIVATE LIMITED**

1.	Name of the Corporate Person	Hash Education Private Limited
2.	Date of Incorporation of the Corporate Person	18 th April 2013
3.	Authority under which corporate person is incorporated/ registered	Companies Act 2013, ROC Bangalore
4.	Corporate Identity Number of corporate person	U80901KA2013PTC068600
5.	Address of the Registered Office and Principal Office (if any) of the corporate person	Num 348/3, 2 nd Cross, 1 st Block, Jayanagar, Bangalore 560011
6.	Liquidation commencement date of corporate person	28 th March 2022
7.	Name of the Liquidator: Address of the Liquidator: Email address of the Liquidator: Telephone number of the Liquidator: Registration number of the Liquidator:	Ganesh Panduranga Pai #68, Chitrapur Bhavan, 6B, 6 th Floor, 8 th Main, 15 th Cross, Malleshwaram, Bangalore 560055 Pragnya.cas@gmail.com 9845666596; 080-23565641 IBBI/IPA-001/IP-P01313/2018-19/12054
8.	Last date of Submission of claims	27 th April 2022

Notice is hereby given that Hash Education Private Limited has commenced voluntary liquidation on 28th March 2022.

The stakeholders of Hash Education Private Limited are hereby called upon to submit a proof of their claims, on or before 27th April 2022, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Place: Bangalore
Date: 01st April 2022

CA Ganesh P Pai
Registered Insolvency Professional
Registration No: IBBI/IPA-001/IP-P01313/2018-19/12054


Ganesh Panduranga Pai
Insolvency Professional